

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 606/2018**

IN THE MATTER OF:

Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

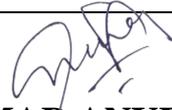
INDEX

Date of hearing: 22.09.2025

Sr. No.	Particulars	Page Nos
1	Submission of compliance report with order dated 19.01.2023 & 18.05.2023 in O.A. No. 606/2018 in the matter of compliance of Solid Waste Management Rules, 2016 and other environmental issues (State of Jharkhand) and dated-08.04.2024 in I.A. No. 163/2021 of O.A No. 606/2018 in the matter of compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental issues.	1-30
2	Annexure: 1 Details of collection and Processing of waste generated across ULBs.	31-43
3	Annexure: 2 Details of solid waste management in Rural Areas	44-46
4	Annexure: 3 Details of development of soak pits/vermi-compost units for wet waste management developed at the community level	47-50
	Annexure: 4 Details of funds utilization for solid and liquid waste management	51

Place: New Delhi

Date: 21.05.2025



(KUMAR ANURAG SINGH)

Advocate for the State of Jharkhand

11B, Lower Ground Floor,

Jungpura B, Mathura Road, New Delhi-110014

Mob: 9999234432

Email: office@kumaranuragsingh.com

अलका तिवारी, भा.प्र.से.
Alka Tiwari, I.A.S.



1
मुख्य सचिव, झारखण्ड
Chief Secretary, Jharkhand

Letter No. 1655.....
Dated. 15/05/25.....

To,

The Registrar General,
National Green Tribunal, Principal Bench,
Faridkot House, Copernicus Marg,
New India Gate, New Delhi-110011.

Subject: Submission of compliance report with order dated 19.01.2023 & 18.05.2023 in O.A. No. 606/2018 in the matter of compliance of Solid Waste Management Rules, 2016 and other environmental issues (State of Jharkhand) and dated-08.04.2024 in I.A. No. 163/2021 of O.A No. 606/2018 in the matter of compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental issues.

Sir,

Kindly find enclosed herewith the progress report pertaining to the state of Jharkhand in compliance with order dated 19.01.2023 & 18.05.2023 in O.A. No. 606/2018 in the matter of compliance of Solid Waste Management Rules, 2016 and other environmental issues (State of Jharkhand) and dated-08.04.2024 in I.A. No. 163/2021 of O.A No. 606/2018 in the matter of compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental issues.

For favour of Kind information and such direction as may be considered necessary, please.

Thanking You.

Yours Sincerely,

A. Tiwari
(Alka Tiwari)

DETAILED PROGRESS REPORT
(MAY 2024 – MARCH 2025)
ON
SOLID WASTE AND LIQUID WASTE MANAGEMENT
IN COMPLIANCE OF THE HON'BLE NGT ORDER VIDE O.A. NO. 606/2018 (DATED-
19.01.2023 & 18.05.2023)
AND
IN I.A NO. 163/2021 OF O.A. NO. 606/2018 (DATED-08.04.2024)
(In respect of the state of Jharkhand)



(Government of Jharkhand)

1. Introduction

The Principal Bench, National Green Tribunal (NGT), New Delhi has issued a set of crucial directives to address urgent environmental issues concerning solid waste and sewage management across India, with a focus on Jharkhand. These directives stem from ongoing proceedings in Original Application No. 606/2018, which focus on enforcing the Municipal Solid Waste Management Rules, 2016, and improving sewage treatment in line with previous Supreme Court judgments in W.P. No. 888/1996 and W.P. No. 375/2012. Through its orders dated August 28, 2019, September 12, 2019, December 6, 2019, and February 22, 2021, the NGT has underscored the urgent need for strict measures to address the lack in waste management, setting clear deadlines and imposing substantial penalties for non-compliance.

The said matter of Hon'ble National Green Tribunal in O.A. No. 606/2018 (Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues) relates to the issues of solid as well as liquid waste management and is being monitored by the Chief Secretary, GoJ. Two orders were passed by Hon'ble Tribunal on 18.05.2023; one order is in general for all the States/UTs and other order dated 19.01.2023 was specifically for Jharkhand.

STATUS OF COMPLIANCE IN LIGHT OF THE DIRECTIONS ISSUED BY HON'BLE NATIONAL GREEN TRIBUNAL (P.B):

- For compliance of the Order of Hon'ble National Green Tribunal passed in O.A 606/2018, Jharkhand State Urban Sanitation Policy, 2018 has been framed and notified on 06.09.2018 by the Government of Jharkhand to provide effective legal framework for compliance of the Solid Waste Management Rules, 2016. In compliance with Solid Waste Management Rules, 2016, the State Government has already formed a State Level Committee and State Level Advisory Body under the Chairmanship of the Chief Secretary and Secretary, Urban Development Department respectively for proper implementation of Solid Waste Management Rules, 2016. A District Environment Committee has also been constituted in all the 24 districts under the chairmanship of the District Magistrate & Collector to ensure the compliance.

- The State has given due importance to Municipal Solid Waste and Sewage Management in Jharkhand. Jharkhand urban area declared Open Defecation Free (ODF) on 2nd Oct. 2017 and Open Defecation Free Plus (ODF+) by January 2020. Also, Jamshedpur, Bundu, Rajmahal & Sahibganj are certified as ODF++. Sensitizing the public on the need for scientific waste management is being done through various awareness programmes and interaction meetings at various levels.
- As a result of continuous monitoring at various level, the state has been conferred the following awards:

The status of compliance of the orders of Hon'ble NGT w.r.t. Solid Waste Management and Liquid Waste Management in Jharkhand is given below:

Year	Awards
2017	<ul style="list-style-type: none"> • Two ULBs (Chas & Jamshedpur) awarded as Cleanest City.
2018	<ul style="list-style-type: none"> • Swachh Survekshan 2018: Jharkhand awarded as Best Performing State No. 1. • Five ULBs awarded in different categories Giridih & Ranchi (Feedback), Bundu (Cleanest City), Pakur (Best Practices), Chaibasa (SWM)
2019	<ul style="list-style-type: none"> • Swachh Survekshan 2019: Jharkhand awarded as Best Performing State No. 2. • Eight ULBs (Ranchi, Phushro, Chakradharpur, Gumla, Chatra, Pakur, Sahebganj and Rajmahal) awarded in different categories.
2020	<ul style="list-style-type: none"> • Swachh Survekshan 2020: Jharkhand awarded as Best Performing State No. 1 (category <100 ULBs) • Four ULBs (Jamshedpur, Madhupur, Khunti & Jugsalai) awarded in different categories.
2021	<ul style="list-style-type: none"> • Swachh Survekshan 2021: Jharkhand awarded as Best Performing State No. 1 (<100 ULBs) Jugsalai awarded in citizen feedback category. • Safai Mitra Suraksha Challenge 2021: Jamshedpur achieved 2nd rank (3 - 10 Lakh)
2022	<ul style="list-style-type: none"> • Swachh Survekshan 2022: Jharkhand awarded as Best

	Performing State No. 2 (<100 ULBs) <ul style="list-style-type: none"> • Bundu & Chaibasa awarded in citizen feedback category.
2023	<ul style="list-style-type: none"> • Swachh Survekshan 2023: Bundu & Jamshedpur awarded in different category.

2. **SOLID WASTE MANAGEMENT IN URBAN AREAS:** Municipal solid waste quantification survey was done during 2024-25 for 49 Urban Local Bodies where population is 73,88,032 and estimated waste generation was 2357 TPD. Accordingly, 2177 TPD of waste is being collected and processed in 49 ULBs. These Include Municipal Corporations, Municipal Councils and Nagar Panchayats. The local governments are primarily responsible for waste management within their jurisdictions. The State government facilitates their efforts through policy interventions, monitoring, coordination and technical support with various stakeholders in the waste management sector. The infrastructure for solid waste management created in urban local bodies is being co-used by the adjacent rural areas also. In compliance with the directives of the Hon'ble National Green Tribunal (NGT), we are pleased to report our Solid waste management efforts.

The State is also exploring novel forms of technology particularly "waste to energy" as a part of its efforts to manage the solid waste in the Municipal towns. A team comprising of the officials from Jharkhand State Pollution Control Board has visited CMERI, Durgapur to understand the techno-commercial feasibility of Community Based Solid Waste Management. Further the State Government officers have planned to visit Indore City as well as Patiala District of Punjab for exposure of success story on Solid Waste & Liquid Waste Management. Other scopes such as setting up Material Recovery Facility (MRF) across the cities to further sort the dry waste for value recycling. Engaging information waste collectors in door step collection of waste and also as work force at MRFs, Wet waste processing close to the source of waste generation to reduce the cost of transportation and need for landfill space, Setting of more RDF processing facilities to process combustible, non-recyclable waste to produce high quality of waste derived fuel which can be used by Cement Kilns or other industries using coal are also being explored by the state government in consultation with State Pollution Control Board.

Door-to-Door Collection of waste have been implemented in all 49 ULBs of Jharkhand targeting both households and other waste-generating entities.

Table.1: Integrated SWM Projects for all 49 ULBs have been approved. Details are as below

S.N.	Mission	Status	No. of projects	No. of ULBs	Project Cost (Amt. in Cr.)	ULBs to be Covered
1	SBM	Completed	9	10	109.27	Deoghar, Giridih, Chakulia, Pakur, Ranchi, Jhumritilaya & Koderma Cluster, Bundu, Godda & Mihijam
		Ongoing	16	20	314.98	Chatra, Hazaribagh, Simdega, Dhanbad, Khunti, Chirkunda, Jamtara, Saraikela, Chakradharpur, Chas, Garhwa, Madhupur, Lohardaga, Latehar, Chaibasa & Adityapur Cluster (Adityapur, Mango, Jamshedpur, Jugsalia & Kapali)
2	State Fund	Ongoing	1	2	18.92	Sahebganj & Rajmahal Cluster
3	SBM 2.0	Ongoing	1	1	13.45	Phusro
		Awarded	7	7	123.54	Ramgarh Cluster, Gumla, Basukinath, Medininagar, Shri Bansidhar Nagar, Manjhiaon & Dumka
		Tender Stage	1	1	12.47	Bishrampur
		DPR stage	8	8	--	Barharwa, Badaki Suriya, Dhanwar, Hussainabad, Domchanch, Mahagama, Chhatarpur & Hariharganj
Total			43	49	592.63	

2.1: Institutional Framework for Implementation

In alignment with the Solid Waste Management Rules, 2016, the Government of Jharkhand has established a comprehensive institutional structure to ensure effective implementation:

- **State-Level Committees:** A State Level Committee, chaired by the Chief Secretary, and a State Level Advisory Body, led by the Secretary of the Urban Development

Department, have been constituted to oversee the enforcement of the SWM Rules, 2016.

- **District Environment Committees:** Each of the 24 districts has formed a District Environment Committee under the leadership of the District Magistrate & Collector to ensure compliance at the district level.

2.2: Quantification and Management of Municipal Solid Waste

- **Waste Generation:** An estimated waste of 2,357 tons per day (TPD) is generated across 49 ULBs.
- **Collection and Processing:** Out of the total waste generated, 2,177 TPD is being effectively collected and processed across these ULBs. (**Annexure.1**)

Table.2: Details of ULB with Waste Generation and Collection

Sl. No.	Name of ULB	Generation (in TPD)	Waste Collection (in TPD)	Waste Processing
1	BUNDU NAGAR PANCHAYAT	10.00	9.00	9.00
2	CHAKULIA NAGAR PANCHAYAT	6.00	6.00	6.00
3	DEOGHAR MUNICIPAL CORPORATION	105.00	102.00	102.00
4	GIRIDIH NAGAR NIGAM	69.00	62.00	58.00
5	GODDA NAGAR PARISHAD	20.00	20.00	17.00
6	JHUMRITILAIYA NAGAR PARISHAD	30.00	24.00	24.00
7	KODERMA NAGAR PANCHAYAT	11.00	10.00	9.00
8	KHUNTI NAGAR PANCHAYAT	18.00	16.00	15.00
9	MIHIJHAM NAGAR PARISHAD	18.00	17.00	17.00
10	PAKUR NAGAR PARISHAD	24.00	24.00	20.00
11	RANCHI MUNICIPAL CORPORATION	600.00	593.00	445.00
12	CHAIBASA NAGAR PARISHAD	20.00	14.00	14.00
13	CHATRA NAGAR PARISHAD	19.00	16.00	4.00
14	CHIRKUNDA NAGAR PARISHAD	18.00	17.00	4.00
15	DHANBAD MUNICIPAL	461.00	416.00	243.00

	CORPORATION			
16	GARHWA NAGAR PARISHAD	17.50	15.00	2.00
17	HAZARIBAGH NAGAR NIGAM	67.00	67.00	33.00
18	LATEHAR NAGAR PANCHAYAT	12.00	10.00	10.00
19	LOHARDAGA NAGAR PARISHAD	21.00	12.00	11.00
20	MADHUPUR NAGAR PARISHAD	19.00	16.00	6.00
21	PHUSRO NAGAR PARISHAD	34.00	22.00	6.00
22	SAHIBGANJ NAGAR PARISHAD	24.00	22.00	8.00
23	RAJMAHAL NAGAR PANCHAYAT	7.00	7.00	3.00
24	SIMDEGA NAGAR PARISHAD	19.00	17.00	4.00
25	CHAKRADHARPUR NAGAR PARISHAD	18.00	13.00	2.00
26	CHAS MUNICIPAL CORPORATION	62.00	62.00	26.00
27	JAMTARA NAGAR PANCHAYAT	10.00	10.00	2.50
28	SARAIKELA NAGAR PANCHAYAT	5.00	4.00	4.00
29	ADITYAPUR MUNICIPAL CORPORATION	49.00	49.00	11.00
30	JAMSHEDPUR(NAC)	190.00	190.00	190.00
31	MANGO NAGAR NIGAM	58.00	39.00	57.00
32	JUGSALAI NAGAR PARISHAD	16.00	15.00	8.00
33	KAPALI NAGAR PARISHAD	16.00	15.00	3.50
34	BASUKINATH NAGAR PANCHAYAT	7.50	6.00	2.00
35	BISHARAMPUR NAGAR PARISHAD	17.50	15.00	3.50
36	DUMKA NAGAR PARISHAD	19.00	18.00	6.00
37	GUMLA NAGAR PARISHAD	18.00	18.00	6.00
38	MAJHION NAGAR PANCHAYAT	11.00	10.00	3.50
39	MEDININAGAR NAGAR NIGAM	71.00	60.00	5.00
40	NAGAR UTTARI NAGAR PANCHAYAT	12.00	8.00	3.00
41	RAMGARH NAGAR PARISHAD	45.00	32.00	7.00
42	BADAKI SURIYA NAGAR PANCHAYAT	7.00	7.00	1.50
43	BARHARWA NAGAR PANCHAYAT	9.00	9.00	1.50
44	CHHATTARPUR NAGAR	13.00	13.00	1.50

	PANCHAYAT			
45	DHANWAR NAGAR PANCHAYAT	10.00	9.00	1.50
46	DOMCHANCH NAGAR PANCHAYAT	10.00	9.00	1.50
47	HARIHARGANJ NAGAR PANCHAYAT	10.00	10.00	1.50
48	HUSSAINABAD NAGAR PANCHAYAT	10.00	10.00	3.00
49	MAHAGAMA NAGAR PANCHAYAT	13.00	12.00	1.50
Total		2,357	2,177	1,424

Gap incurred due to home composting, sale of recyclable at House Hold Level, reduction of moisture from wet waste etc.

2.3: Management of Non-Biodegradable Waste

Initiatives for non-biodegradable waste include:

- **Door-to-Door Collection:** All 49 ULBs have implemented door-to-door collection systems targeting both households and other waste-generating entities.
- **Integrated SWM Projects:** SWM Projects for all 49 ULBs are approved.
 - 25 Integrated Solid Waste Management (SWM) Projects, covering 30 ULBs, have been sanctioned under Swachh Bharat Mission (SBM) 1.0.
 - Additionally, one project for the Sahebganj and Rajmahal Cluster has been undertaken using state funds.
 - Under SBM 2.0, 17 SWM projects covering 17 ULBs are been approved.
- **Segregation Facilities:** These facilities are managed under the supervision of the respective ULBs. Collected non-biodegradable waste is further sorted into various categories based on market demand from local recyclers.

Table.3: Details of ULBs along with MRF plant

Sl. No.	Name of ULB	MRF Plant	Through Recyclers
1	BUNDU NAGAR PANCHAYAT	10.00	-
2	CHAKULIA NAGAR PANCHAYAT	10.00	-
3	DEOGHAR MUNICIPAL CORPORATION	60.00	-
4	GIRIDIH NAGAR NIGAM	20.00	-
5	GODDA NAGAR PARISHAD	10.00	-
6	JHUMRITILAIYA NAGAR PARISHAD	14.00	-
7	KODERMA NAGAR PANCHAYAT	6.00	-
8	KHUNTI NAGAR PANCHAYAT	10.00	-
9	MIHIJHAM NAGAR PARISHAD	-	3.00
10	PAKUR NAGAR PARISHAD	10.00	-
11	RANCHI MUNICIPAL CORPORATION	140.00	40.00
12	CHAIBASA NAGAR PARISHAD	-	10.50
13	CHATRA NAGAR PARISHAD	-	2.00
14	CHIRKUNDA NAGAR PARISHAD	-	8.00
15	DHANBAD MUNICIPAL CORPORATION	-	80.00
16	GARHWA NAGAR PARISHAD	-	1.00
17	HAZARIBAGH NAGAR NIGAM	-	21.54
18	LATEHAR NAGAR PANCHAYAT	-	5.00
19	LOHARDAGA NAGAR PARISHAD	-	5.00
20	MADHUPUR NAGAR PARISHAD	-	2.50
21	PHUSRO NAGAR PARISHAD	-	4.00
22	SAHIBGANJ NAGAR PARISHAD	-	2.00
23	RAJMAHAL NAGAR PANCHAYAT	-	1.00
24	SIMDEGA NAGAR PARISHAD	-	3.00
25	CHAKRADHARPUR NAGAR PARISHAD	-	1.00
26	CHAS MUNICIPAL CORPORATION	-	10.00

27	JAMTARA NAGAR PANCHAYAT	-	4.00
28	SARAIKELA NAGAR PANCHAYAT	-	3.00
29	ADITYAPUR MUNICIPAL CORPORATION	-	2.00
30	JAMSHEDPUR(NAC)	56.00	-
31	MANGO NAGAR NIGAM	-	20.00
32	JUGSALAI NAGAR PARISHAD	-	4.50
33	KAPALI NAGAR PARISHAD	-	2.50
34	BASUKINATH NAGAR PANCHAYAT	-	1.00
35	BISHARAMPUR NAGAR PARISHAD	-	2.50
36	DUMKA NAGAR PARISHAD	-	3.50
37	GUMLA NAGAR PARISHAD	-	4.50
38	MAJHION NAGAR PANCHAYAT	-	2.00
39	MEDININAGAR NAGAR NIGAM	-	2.00
40	NAGAR UTTARI NAGAR PANCHAYAT	-	2.00
41	RAMGARH NAGAR PARISHAD	-	6.20
42	BADAKI SURIYA NAGAR PANCHAYAT	-	1.50
43	BARHARWA NAGAR PANCHAYAT	-	1.50
44	CHHATTARPUR NAGAR PANCHAYAT	-	1.50
45	DHANWAR NAGAR PANCHAYAT	-	1.50
46	DOMCHANCH NAGAR PANCHAYAT	-	1.50
47	HARIHARGANJ NAGAR PANCHAYAT	-	1.50
48	HUSSAINABAD NAGAR PANCHAYAT	-	2.00
49	MAHAGAMA NAGAR PANCHAYAT	-	1.50
Total		346	272

2.4: Management of Biodegradable Waste

Efforts to manage biodegradable waste are as follows:

- **Centralized Processing:** Nine Integrated SWM plants have been completed, and a Bio-CNG plant has been established in Ranchi under Corporate Social Responsibility (CSR) initiatives. These facilities cater to 11 ULBs, processing both wet and dry waste.
- **Decentralized Methods:** Twenty-two ULBs employ decentralized methods for waste management, utilizing individual composting, community compost pits etc.
- **Processing Capacities:**
 - **Compost Plants:** Installed capacity of 341 TPD with a current processing rate of 261 TPD.
 - **Bio-Methanation:** Installed capacity of 178 TPD with a processing rate of 47 TPD.
 - **Pit/Windrow Composting:** Installed capacity of 602 TPD with a processing rate of 565 TPD.

Table.4: Details of ULB along with existing capacity and processing capacity

Sl. No.	Name of ULB	Capacity			Processing	
		Organic material (Wet Waste)			Bio Compost Units	Bio-methanation
		Compost Plant	Bio-methanation	Pit Composting / Windrow		
1	BUNDU NAGAR PANCHAYAT	11.00	4.00		3.50	1.50
2	CHAKULIA NAGAR PANCHAYAT	15.00	-	-	4.00	-
3	DEOGHAR MUNICIPAL CORPORATION	100.00	-	-	58.00	-
4	GIRIDIH NAGAR	26.00	14.00	-	29.00	12.00

	NIGAM					
5	GODDA NAGAR PARISHAD	10.00	5.00	-	8.00	3.00
6	JHUMRITILAIYA NAGAR PARISHAD	20.00	-	-	16.00	-
7	KODERMA NAGAR PANCHAYAT	10.00	-	-	6.00	-
8	KHUNTI NAGAR PANCHAYAT	10.00	5.00	-	9.00	-
9	MIHIJHAM NAGAR PARISHAD	-	-	6.00	11.00	-
10	PAKUR NAGAR PARISHAD	15.00	-	-	13.00	-
11	RANCHI MUNICIPAL CORPORATION	-	150.00	240.00	240.00	30.00
12	CHAIBASA NAGAR PARISHAD	-	-	10.00	10.00	-
13	CHATRA NAGAR PARISHAD	-	-	2.00	2.00	-
14	CHIRKUNDA NAGAR PARISHAD	-	-	11.50	2.50	-
15	DHANBAD MUNICIPAL CORPORATION	-	-	164.00	157.00	-
16	GARHWA NAGAR PARISHAD	-	-	1.00	1.00	-
17	HAZARIBAGH NAGAR NIGAM	-	-	16.00	18.00	-
18	LATEHAR NAGAR PANCHAYAT	-	-	5.50	6.00	-
19	LOHARDAGA NAGAR PARISHAD	-	-	11.00	7.00	-

20	MADHUPUR NAGAR PARISHAD	-	-	4.00	4.00	-
21	PHUSRO NAGAR PARISHAD	-	-	2.00	2	-
22	SAHIBGANJ NAGAR PARISHAD	-	-	6.00	6.00	-
23	RAJMAHAL NAGAR PANCHAYAT	-	-	2.00	2.00	-
24	SIMDEGA NAGAR PARISHAD	-	-	3.00	2.00	-
25	CHAKRADHARPU R NAGAR PARISHAD	-	-	1.00	1.00	-
26	CHAS MUNICIPAL CORPORATION	-	-	16.00	16.00	-
27	JAMTARA NAGAR PANCHAYAT	-	-	1.50	1.5	-
28	SARAIKELA NAGAR PANCHAYAT	-	-	4.80	3.00	-
29	ADITYAPUR MUNICIPAL CORPORATION	-	-	9.00	9.00	-
30	JAMSHEDPUR(NA C)	124.00	-	-	115.00	-
31	MANGO NAGAR NIGAM	-	-	45.00	42.00	-
32	JUGSALAI NAGAR PARISHAD	-	-	12.00	6.00	-
33	KAPALI NAGAR PARISHAD	-	-	1.00	1	-
34	BASUKINATH	-	-	1.00	1.00	-

	NAGAR PANCHAYAT					
35	BISHARAMPUR NAGAR PARISHAD	-	-	1.00	1	-
36	DUMKA NAGAR PARISHAD	-	-	2.50	2.5	-
37	GUMLA NAGAR PARISHAD	-	-	4.50	2.00	-
38	MAJHION NAGAR PANCHAYAT	-	-	1.50	1.5	-
39	MEDININAGAR NAGAR NIGAM	-	-	3.00	3.00	-
40	NAGAR UTTARI NAGAR PANCHAYAT	-	-	1.00	1	-
41	RAMGARH NAGAR PARISHAD	-	-	12.00	1.00	-
42	BADAKI SURIYA NAGAR PANCHAYAT	-	-	-	-	-
43	BARHARWA NAGAR PANCHAYAT	-	-	-	-	-
44	CHHATTARPUR NAGAR PANCHAYAT	-	-	-	-	-
45	DHANWAR NAGAR PANCHAYAT	-	-	-	-	-
46	DOMCHANCH NAGAR PANCHAYAT	-	-	-	-	-
47	HARIHARGANJ	-	-	-	-	-

	NAGAR PANCHAYAT					
48	HUSSAINABAD NAGAR PANCHAYAT	-	-	1.00	1	-
49	MAHAGAMA NAGAR PANCHAYAT	-	-	-	-	-
Total		341	178	602	826	47



Deoghar



Dhanbad



Ranchi



Godda

3. Legacy Waste Remediation in Jharkhand

3.1: Legacy Waste in Jharkhand

In compliance with directives from the Hon'ble National Green Tribunal (NGT), Jharkhand has identified approximately 3,420,106 metric tonnes of legacy waste across various Urban Local Bodies (ULBs). A total of 28 dumpsites have been earmarked for remediation. As of the latest updates:

- **Remediated Sites:** Four dumpsites in Bundu, Chas, and Chirkunda have been successfully remediated following CPCB guidelines.
- **Ongoing Remediation:** Biomining activities have commenced at 16 sites (Mihijam, Hazaribagh, Jamshedpur, Chaibasa, Ramgarh, Giridih, Deoghar, Jhumritelaiya, Chakradharpur, Koderma, Jugsalai, Garhwa, Pakur, Kapali, Saraikela and Ranchi).
- **Upcoming Projects:** Work has been awarded for remediation at five sites as part of an Integrated Solid Waste Management (SWM) project, while three sites are currently in the tendering stage.
- The state aims to complete remediation of all identified sites by February 2026.

Table.5: The state aims to complete remediation of all identified sites by February, 2026.

Sl. No.	Name of ULBS	Legacy waste site (ULB-wise)	Area covered by the legacy waste (ULB wise)	Quantity of the waste (in MT) in each site	Composition of the waste				Timelines to process at each site
					Inerts (%)	Compost (%) organic	RDF (%) plastic	If any other material (%)	
1	BUNDU	1	2.35	21,101	16.44	61.3	19.34	2.92	Completed
2	CHAS	2	3.59	64,655	18.43	60.76	18.07	2.74	Completed
3	CHIRKUNDA	1	1	120	18.35	60.65	18.4	2.6	Completed
4	HAZARIBAG	1	8.8	1,91,956	18.42	60.81	18.05	2.72	92% Completed
5	JAMSHEDPUR	1	3.23	47,932	18.35	60.76	18.21	2.68	Completed
6	RAMGARH	1	10.66	1,77,814	18.33	60.83	18.18	2.66	74% Completed
7	GIRIDIH	1	3.5	1,32,772	19.2	61.41	16.32	3.07	72% Completed

8	RANCHI	1	31.3	22,54,931	18.4	60.7	18.3	2.6	6% Completed (Feb -2026)
9	CHAIBASA	1	0.39	60,000	18.35	60.65	18.4	2.6	Completed
10	DEOGHAR	1	3.9	1,02,199	17.29	60.5	19.64	2.57	70% Completed
11	JHUMRI TILAIYA	1	4.45	62,824	19.2	61.41	16.32	3.07	Completed
12	CHAKARDHARPUR	1	0.39	63,998	18.35	60.65	18.4	2.6	75% Completed
13	KODARMA	1	1.41	6,143	18.41	60.77	18.08	2.74	52% Completed
14	JUGSALAI	1	1.06	18,281	18.35	60.65	18.4	2.6	23% Completed
15	MIHIJAM	1	1.05	2,932	18.35	60.65	18.4	2.6	90% Completed
16	GARHWA	1	4.75	52,265	18.35	60.65	18.4	2.6	Work Initiated
17	SERAIKELA	1	0.46	6,517	18.35	60.65	18.4	2.6	Work Initiated
18	GODDA	1	3.7	43,254	18.35	60.65	18.4	2.6	Dec-25
19	KHUNTI	1	3.15	14,710	16.44	61.3	19.34	2.92	Dec- 25
20	JAMTARA	1	1	6,732	18.35	60.65	18.4	2.6	Dec-25
21	PAKUR	1	1.33	7,175	18.35	60.65	18.4	2.6	Work Initiated
22	KAPALI	1	0.6	4,852	15.73	62.17	18.81	3.29	Work Initiated
23	DUMKA	1	0.25	20,567	18.35	60.65	18.4	2.6	Mar-26
24	Madhupur	1	0.17	6,935	18.35	60.65	18.4	2.6	Dec-25
25	Lohardaga	1	0.43	16,060	18.35	60.65	18.4	2.6	Dec-25
26	Simdega	1	0.27	2,186	18.35	60.65	18.4	2.6	Dec-25
27	MEDININAGAR	1	1.1	31,195	18.35	60.65	18.4	2.6	Mar-26
Total		28	94.29	3420106	--	--	--	--	--

**Ramgarh****Hazaribagh****Ranchi**

4. SOLID WASTE MANAGEMENT IN RURAL AREA

In rural area of Jharkhand State for biodegradable waste management, decentralized treatment methods such as compost pit, bio gas plants etc. are extensively adopted by households and community. At present the quantity of biodegradable waste generated are treated through Individual Compost, Pit Community Compost Pits, Bio-Gas Plants. Details

of solid waste management in Rural Areas is enclosed as **Annexure-2**. However, at the Gram Panchayat level, specialized collection units for non-biodegradable and waste material have been constructed for the purpose of collecting and treating waste. After segregation at GP shed, inert waste is collected by rag pickers. For the purpose of processing plastic waste, division-level facilities of Plastic Waste Management units are built and for final disposal of waste.

As per the data provided by Drinking water and Sanitation Department under Swachh Bharat Mission, in the year 2025, the open defecation system recorded is 42,13,773 units under SBM (G) Phase-I (FY 2014-2019) and 15,963 units under SBM (G) Phase-II (FY 2020-2025). Additionally, 40 Community Sanitation Complexes have been completed to promote healthy sanitation practices within the community. Under the Plastic Waste Management initiative of SBM (G), a total of 68 units have been proposed, with 3 units already completed to ensure proper waste management and handling.

Table 6: Details on ODF Plus Villages

ODF Plus Villages with Star Rating					
Model Star	(V)	SWM Marked Villages	LWM Marked Villages	Total ODF Plus Village	Total Villages
7,096		8,878	26,487	26,577	29,322

Under SBM(G) and the 15th Finance Commission, the Drinking water & Sanitation department in coordination with Panchayati Raj and MNREGA, GoJ has constructed a total of 3,169 compost Pit/NADEP units at the community level. Additional 9,669 compost pit/NADEP units have been set up for dry waste management at the individual level under MNERGA Scheme. For wet waste management, 5,370 soak pits/vermi-compost units have been developed at the community level. (**Annexure-3**)

According to the Panchayati Raj Department, funds from the 15th Finance Commission have been utilized for solid and liquid waste management, amounting to ₹1,99,35,15,000 and ₹2,15,41,43,000, respectively, (**Annexure. 4**).

Table 7: Details Pertaining to the Biodegradable Waste Management in Rural Areas

Row Labels	April, 2024				March, 2025				Progress on Taken up	Progress on Exp. (Lakh)
	On-going	Completed	Takenup	Total Exp. (Lakh)	On-going	Completed	Takenup	Total Exp. (Lakh)		
Constr of NADEP Compost structure for Community	81	10	91	0	66	25	91	0.64	0	0.64
Constr of NADEP Compost structure for Individual	9451	1687	11138	123.59	7930	4891	12821	187.91	1683	64.32
Constr of Vermi Compost structure for Community	29	4	33	0	12	24	36	0.01	3	0.01
Constr of Vermi Compost structure for Individual	6206	1242	7448	110.33	6080	3099	9179	191.87	1731	81.54
Construction of NADEP Compost structure for Groups	0	2	2	0	0	2	2	0	0	0
Construction of Soak Pit for Community	4992	1380	6372	11.26	2599	4487	7086	14.34	714	3.08
Construction of Soak Pit for Individual	1313	247	1560	17.19	2127	512	2639	34.62	1079	17.43
NADEP Composting	70	18	88	0	51	108	159	0.2	71	0.2
Soak Pits	10	5	15	0.01	8	92	100	0.01	85	0
Vermi Composting	67	26	93	0.16	39	192	231	0.2	138	0.04
Grand Total	22219	4621	26840	262.54	18912	13432	32344	429.8	5504	167.26

A total of 8 Gobardhan Scheme/Yojana projects are currently under construction, along with 32 bio-gas plants being developed under SBM(G), the 15th Finance Commission, and MNREGA. Details of solid waste management in Rural Areas in mentioned in **Table. 8**

Table 8: Details pertaining to the Waste Management in Rural Areas

S.No.	Facilities (As per Drinking water & Sanitation Department)	Units (2025)
1.	Open defecation System	42,13,773 (Phase-I (FY.2014-2019))
		15963 (Phase-II (FY.2020-2025))
2.	Plastic Waste Management	--
		68 (Proposed)
		03 (Completed)
3.	Community Sanitation Complex	40

4.	Compost pit/NADEP of Community for dry waste	3,169
5.	Compost pit/NADEP of individual for dry waste (Rural Development Dept.)	9,669
6.	Soak Pit/Vermi-compost of Community for wet waste	5,370
7.	Wet waste management for Individual (Rural Development Dept.)	01
		06
		15
8.	Gobardhan Yogna	08 (Under Construction)
		32(Completed)
9.	Faecal Sludge Management	4(Urban)
		24 (Proposed)
10.	Menstrual Heath Management	152

5. LIQUID WASTE MANAGEMENT

LIQUID WASTE MANAGEMENT IN URBAN AREAS:

5.1: Sewage Generation and Treatment Capacity

In urban areas across 49 Urban Local Bodies (ULBs) in Jharkhand, approximately 473 million litres per day (MLD) of sewage is generated, accounting for 80% of the total water supply. The current sewage treatment capacity stands at 153.96 MLD, resulting in a treatment gap of 319.04 MLD.

5.2: Ongoing and Upcoming Sewage Treatment Projects

To address the existing treatment gap, several Sewage Treatment Plants (STPs) are under construction:

- **Adityapur Municipal Corporation:** A 26 MLD STP, completed in December 2026.
- **Ranchi Municipal Corporation:** A 37 MLD STP, completed in August 2025.
- **Phusro Nagar Parishad:** A 14 MLD STP, scheduled for completion by September 2025.
- **Ramgarh Nagar Parishad:** A 40 MLD STP, expected to be completed by March 2026.
- **Dhanbad Municipal Corporation:** A 192 MLD STP, with an anticipated completion date of December 2028.

Collectively, these projects will add 335 MLD to the state's sewage treatment capacity.

5.3: Operational and Planned Treatment Facilities

Currently, 37 STPs with a combined capacity of 153.96 MLD and one septage facility of 0.052 MLD are operational in Jharkhand. Additionally, five new STPs and three septage facilities are under execution with defined completion timelines. Plans are also underway for three proposed STPs in Ranchi, Jamshedpur, and Mango.

5.4: Upcoming Sewage Treatment Projects

To ensure that no untreated faecal sludge or used water is discharged into the environment and all used water (including sewerage and septage, grey water and black water) is safely contained, transported and treated, along with maximum reuse of treated used water, in all cities with less than 1 lakh population like Chatra, Simdega, Khunti, Chirkunda, Jamtara, Saraikela, Chakhardharpur, Garhwa, Madhupur, Lohardaga, Latehar, Chaibasa, Jugsalia, Chakulia, Pakur, Jhumritilaya, Koderma, Bundu, Godda, Mihijam, Gumla, Basukinath, Shri Bansidhar Nagar, Manjhiaon, Dumka, Bishrampur & Hussainabad. For above respective 27 ULBs will add 113 MLD of capacity to the state.

5.3: Status of Existing STPs

Operational STPs in the state include:

- **Sahibganj:** 12 MLD
- **Rajmahal:** 3.5 MLD
- **Dhanbad:** 0.64 MLD
- **Bokaro:** 32.8 MLD (managed by SAIL)
- **Ranchi Zone:** 10 MLD
- **Jamshedpur:** 60 MLD (managed by JUSCO)

The Ranchi Smart City Zone-I STP has been completed and is ready for a trial run. Four additional STPs are under construction, and technical sanctions have been granted for an STP at Medini Nagar Municipal Corporation.

- I. Total Population calculated: **Urban Population 73,88,032 (projected as per year 2023)**
- II. Estimated Sewage Generation (MLD): 473 MLD

(Note: This sewage generation is as per the rate of water supply being 80 LPCD as per the current scenario)

5.4: Details of Sewage Treatment Plant

- **Table.9:** Existing no. of STPs and Treatment Capacity (in MLD):

S.No.	Location	No. of STP	Capacity in MLD	Total A
1	Ranchi	8	13 MLD	44.5 MLD
2	Sahibganj	2	12 MLD	
3	Rajmahal	1	3.5 MLD	
4	Ranchi Smart City (ABD Area)	1	16 MLD	
5	*Ranchi	3	4.8 MLD	109.46 MLD
6	*Jamshedpur	3	71.22 MLD	
7	*Bokaro	5	32.8 MLD	
8	*Dhanbad	14	0.64 MLD	
Total B		37	153.96 MLD	153.96 MLD

- Capacity Utilization of existing STPs: **67%** (Ranchi: 100%, Sahibganj: 41%, Rajmahal: 23%, *Jamshedpur:80%, *Bokaro: 80%, *Dhanbad: 80%)
- Sewage being treated through Alternate technology (in MLD): **10 MLD**
- Gap in Treatment Capacity in MLD: **319.04 MLD**
- No. of Operational STPs: **37**
- No. of Complying STPs: **37**
- No. of Non-complying STPs: **0**

Table.10: Details of each existing STPs/FSTPs/Septage in the State

No.	Location	Existing STP Capacity	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP
STPs					
1	Ranchi Municipal	13 MLD	100%	Yes	Yes

	Corporation				
2	Sahibganj Nagar Parishad	12 MLD	41%	Yes	Yes
3	Rajmahal Nagar Panchayat	3.5 MLD	23%	Yes	Yes
4	Ranchi Smart City Mission	16 MLD	-	Yes	Yes
FSTPs					
5	Bundu Nagar Panchayat	0.006 MLD	37%	Yes	Yes
6	Chirkunda Nagar Parishad	0.012 MLD	08%	Yes	Yes
7	Gumla Nagar Parishad*	0.008 MLD	-	-	-
Septage					
8	Giridih Municipal Corporation	0.052 MLD	70%	Yes	Yes
9	Deoghar MC	0.101 MLD	74%	-	February 2025

**FSTP is under trial run.*

Table.10: Details of under construction STPs/FSTPs/Septage in the State

No.	Location	Capacity of the plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline
STPs					
1	Adityapur MC	36 MLD	70%	-	December 2025
2	Ranchi MC	37 MLD	83%	-	December 2025
3	Phusro NP	14 MLD	33%	-	September 2025
4	Ramgarh NP	40 MLD	26%	-	March 2026

No.	Location	Capacity of the plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline
5	Dhanbad MC	192 MLD	-	-	Agreement done on 26.12.2024
FSTPs					
6	Simdega NP	0.006 MLD	95%	-	June 2025
7	ChakuliyaNPn	0.006 MLD	75%	-	June 2025
8	ManjhiaonNPn	0.006 MLD	-	-	Work awarded
9	Mango MC	0.006 MLD	-	-	Work awarded
10	Lohardaga NP	0.030 MLD	-	-	Work awarded
Septage					
11	Hazaribagh MC	0.064 MLD	77%	-	June 2025
12	Chas MC	0.089 MLD	-	-	July 2025

Note: MC-Municipal Corporation, NP-Nagar Parishad, NPn-Nagar Panchayat

Table.11: Details of proposed STPs/FSTPs/Septage in the State

No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
STPs				
1	Ranchi	265 MLD	Inception report submitted/received for “ <i>Ranchi Sewerage and Drainage (2006) including integration of existing/ongoing sewerage schemes (Ranchi Sewerage Zone- 1).</i> ”	-
2	Mango	24.8 MLD	Project is under Administrative Approval.	-

No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)	Likely Date of Completion
3	Jamshedpur	1.2 MLD	Proposed	-
		0.2 MLD		-
		44 MLD		-
		0.05 MLD		-

5.5: Faecal Sludge Treatment Initiatives in Jharkhand

5.5.1: Overview of Faecal Sludge Treatment Plants (FSTPs)

Jharkhand is actively enhancing its sanitation infrastructure by developing 34 Faecal Sludge Treatment Plants (FSTPs) across 36 Urban Local Bodies (ULBs), with a combined capacity of 475 Kilolitre's per day (KLD). This initiative aims to improve faecal sludge management and environmental health across the state.

5.5.2: Financial Allocations and Approvals

The development of these FSTPs is supported by substantial financial commitments:

- **State Funding:** An allocation of 27.02 crore from the State Fund.
- **15th Finance Commission:** An approval of 113 crore for 25 ULBs.

5.5.3: Operational FSTPs

Several FSTPs have already become operational, contributing to improved sanitation services:

- **Bundu Nagar Panchayat:** 0.006 million litres per day (MLD) capacity.
- **Chirkunda Nagar Parishad:** 0.012 MLD capacity.
- **Gumla Nagar Parishad:** 0.008 MLD capacity is under trial run.





Under Construction, Chakulia

6. Ring Fence Account

- The amount committed for Solid Waste in Urban Areas was Rs 90 Crore, which has already been 100 percent utilized.

- The amount committed in SPMG (Namami Gange) was 62 Crores, which has already been 100 percent utilized.
- The details pertaining to the expenditure incurred has been provided in the table no. 12.

Table 12: Details pertaining to Ring Fenced Account

Funds Committed for Solid Waste Management			Percentage Utilization
1	15 th Finance Commission Grants	90 Cr	100%
2	Swachh Bharat Mission	139 Cr	47%
Funds Committed for Solid Waste Management			
3	15 th Finance Commission Grants	410 Cr	4%
4	AMRUT	78 Cr	21%
5	SPMG (Namami Gange)	62 Cr	100%
6	State Fund	125 Cr	100%
7	Total	904 Cr	41.25% of 904 Crores have been utilized till date.

7. ACTION TAKEN BY THE STATE

- In compliance of the directions of the Hon'ble National Green Tribunal contained in Order dated 16.01.2019 in OA No. 606/2018, the Government of Jharkhand has already constituted a State Level Committee under the Chairmanship of Chief Secretary, Government of Jharkhand vide Memorandum dated 05.02.2019. The Committee has all concerned Departments as members, including Urban Development & Housing Department, Rural Development Department, Environment, Forest & Climate Change Department, Industries Department,

Drinking Water & Sanitation Department, Panchayati Raj Department, Jharkhand State Pollution Control Board.

- Further, in compliance with the direction of the Hon'ble NGT, the meeting of the State Level Committee is being conducted on regular basis to ensure close monitoring. The meetings have been attended by all members.

Besides the District Magistrate & Collectors also attend the meeting from respective Districts through video-conferencing. In all the meetings, a comprehensive review of all aspects of environment/ pollution related issues, including Solid Waste Management, Bio-medical Management, Plastic Waste Management, Pollution of river stretches, Air Pollution, Pollution in industrial clusters, Sand Mining, Construction and Demolition Waste Management, Sewage Treatment, District Environment Plan, etc. were undertaken.

- Further, as per directions of the Hon'ble NGT, District Environment Committee has been formed in all the Districts of Jharkhand. The District Environment Committee in all the Districts has started functioning. DMs have been directed to conduct the meeting on periodic basis. Accordingly, the meetings of District Environment Committee for each district have been conducted on regular basis.
- In compliance with the Direction of the Hon'ble NGT, Jharkhand State Pollution Control Board has organized an Orientation Programme already been conducted for the Divisional Forest Officers of each district preparation and implementation of District Environment Plan (DEP). The content of the programmes are as follows:
 - Overview of NGT Directions
 - Solid Waste Management
 - Liquid Waste Management
 - Bio-Medical Waste Management
 - E-Waste Management
 - Preparation and implementation of District Environment plan
 - Air & Water Quality Management.
- In addition, inter departmental review meetings are being conducted on regular basis.

ANNEXURE:1

31

पत्रांक—SUDA/SBM/NGT-SWM/13/2019/...398...

झारखण्ड सरकार
नगर विकास एवं आवास विभाग
राज्य शहरी विकास अभिकरण

प्रेषक,

ज्योत्सना सिंह,

अपर सचिव, न०वि०आ०वि०—सह—उप निदेशक, सुडा।

सेवा में,

नमिता कुमारी,

सरकार के संयुक्त सचिव,

वन, पर्यावरण एवं जलवायु परिवर्तन विभाग।

राँची, दिनांक:— 28.03.25

विषय — माननीय NGT, नई दिल्ली में दायर वाद O.A. No.-606/2018 में दिनांक 18.05.2023 के पारित आदेश के अनुपालन में Six Monthly Progress Report दाखिल किये जाने के संबंध में।

प्रसंग— वन, पर्यावरण एवं जलवायु परिवर्तन विभाग का पत्रांक 983 दिनांक 18.03.2025।

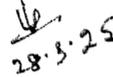
महाशय,

निदेशानुसार, उपर्युक्त विषयक प्रासंगिक पत्र द्वारा विषयक माननीय NGT वाद O.A. No. 606/2018 में दिनांक 08.04.2024 को पारित आदेश के अनुपालन में Legacy Waste, Daily Solid Waste Generation & Treatment details एवं Daily Liquid Waste (Sewage) generation & Treatment details, Updated Report माह मई 2024 से मार्च 2025 तक उपलब्ध कराया जा रहा है।

इससे पूर्व माह मई 2024 से दिसम्बर 2024 तक का विहित प्रपत्र पूर्व में 04 मार्च 2025 को पत्रांक-217 द्वारा प्रेषित किया गया था।

अनु०:- यथोक्त।

विश्वासभाजन

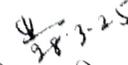


(ज्योत्सना सिंह)

अपर सचिव, न०वि०आ०वि०—सह—उप
निदेशक, सुडा।

ज्ञापक:—SUDA/SBM/NGT-SWM/13/2019/...398... राँची, दिनांक :- 28.03.25

प्रतिलिपि:—प्रधान सचिव, नगर विकास एवं आवास विभाग के प्रधान आप्त सचिव को सूचनार्थ प्रेषित।



अपर सचिव, न०वि०आ०वि०—सह—उप
निदेशक, सुडा।

(A) Legacy Waste:-

Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (in MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (ULB wise)	
					a)	b)	c)	d)				Completed	Completed
					Inerts (%) (Construction waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)					
1	BUNDU	1	2.35	21,101	16.44	61.3	19.34	2.92	Bio mining and Resource Recovery	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
2	CHAS	2	3.59	64,655	18.43	60.76	18.07	2.74	Bio mining and Resource Recovery & Bio Capping	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
1520	CHIRKUNDA	1	1	120	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery & Bio Capping	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
4	JAMSHEDPUR	1	3.23	47,932	18.35	60.76	18.21	2.68	Bio mining and Resource Recovery	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
5	CHAIBASA	1	0.39	60,000	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
6	JHUMRI TILAIYA	1	4.45	62,824	19.2	61.41	16.32	3.07	Bio mining and Resource Recovery	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
7	HAZARIBAG	1	8.8	1,91,956	18.42	60.81	18.05	2.72	Bio mining and Resource Recovery	92% Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	12.39 Cr.

33

Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (ULB wise)

Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (In MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Timeliness to process at each site	(viii) Final destination of the components at (v)	(ix)	
					a)	b)	c)	d)				Remediation Under Progress	Budget (ULB wise)
					Inerts (%) (Construction waste, wood, glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)					
8	RAMGARH	1	10.66	1,77,814	18.33	60.83	18.18	2.66	Bio mining and Resource Recovery	77% Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	14.34 Cr.
9	GIRIDIH	1	3.5	1,32,772	19.2	61.41	16.32	3.07	Bio mining and Resource Recovery	75% Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	13.02 Cr.
10	RANCHI	1	31.3	22,54,931	18.4	60.7	18.3	2.6	Bio mining and Resource Recovery	6% Completed (Feb -2026)	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	136.17 Cr.
11	DEOGHAR	1	3.9	1,02,199	17.29	60.5	19.64	2.57	Bio mining and Resource Recovery	70% Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	10.17 Cr.
12	CHAKARDHARPUR	1	0.39	63,998	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	99% Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	4.98 Cr.
13	KODARMA	1	1.41	6,143	18.41	60.77	18.08	2.74	Bio mining and Resource Recovery	65% Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	0.9 Cr.
14	JUGSALAI	1	1.06	18,281	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	23% Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	1.47 Cr.

1521

Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB-wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (in MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (ULB wise)	
					a)	b)	c)	d)					
					Inerts (%) (Construction waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)					
15	MIHIJAM	1	1.05	2,932	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	90% Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	0.7 Cr.
16	GARHWA	1	4.75	52,265	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	28% Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	4.35 Cr.
17	SERAIKELA	1	0.46	6,517	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Jun-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	0.96 Cr.
18	GODDA	1	3.7	43,254	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Jun-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	6.1 Cr.
19	KHUNTI	1	3.15	14,710	16.44	61.3	19.34	2.92	Bio mining and Resource Recovery	Jun-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	1.77 Cr.
20	JAMTARA	1	1	6,732	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Jun-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	0.6226 Cr.
21	PAKUR	1	1.33	7,175	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Jun-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	0.84 Cr.

1522

Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB-wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (in MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (ULB wise)	
					a)	b)	c)	d)					
					Inerts (%) (Construction waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)					
22	KAPALI	1	0.6	4,852	15.73	62.17	18.81	3.29	Bio mining and Resource Recovery	Jun-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	0.5897 Cr.
23	DUMKA	1	0.25	20,567	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integreted SWM Plant	Mar-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	1.13 Cr.
24	Madhupur	1	0.17	6,935	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integreted SWM Plant	Dec-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integreted SWM Plant under construction	0.70 Cr.
25	Lohardaga	1	0.43	16,060	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integreted SWM Plant	Dec-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integreted SWM Plant under construction	1.30 Cr.
26	Simdega	1	0.27	2,186	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integreted SWM Plant	Dec-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integreted SWM Plant under construction	0.55 Cr.
27	MEDININAGAR	1	1.1	31,195	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integreted SWM Plant	Mar-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded	5.43 Cr.
Total		28	94.29	34,20,106	--	--	--	--	--	--	--	--	--

1523

(B) Daily Solid Waste generation & treatment details :-

Sl. No.	(i) Name of ULB	(ii) Waste generation (in TPD) ULB-wise	(iii) waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste			
				a) Organic material (Wet Waste)				b) Inerts	c) DRY / RDF			Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time line	Budget outlay (In Lakhs)	Proposal	
				Compost Plant	Bio-methanation	Pit Composting / Windrow	MRF Plant		Through Recyclers	Other												
																						36
1	BUNDU NAGAR PANCHAYAT	10.00	9.00	11.00	4.00	1.92	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	3.50	1.50	4.00	-	-	-	Completed	446.49	Completed		
2	CHAKULIA NAGAR PANCHAYAT	6.00	6.00	15.00	-	-	1.50	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	4.00	-	2.00	-	1	-	Completed	353.81	Completed	
3	DEOGHAR MUNICIPAL CORPORATION	105.00	102.00	100.00	-	-	20.00	60.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	58.00	-	44.00	-	19	-	Completed	2604.37	Completed	
4	GIRIDIH NAGAR PANCHAYAT	69.00	62.00	26.00	14.00	-	12.00	20.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	29.00	12.00	17.00	-	13	-	Completed	1058	Completed	
5	GODDA NAGAR PARISHAD	20.00	20.00	10.00	5.00	-	8.00	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	8.00	3.00	6.00	-	-	-	Completed	738.08	Completed	
6	JHUMRITILAIYA NAGAR PARISHAD	30.00	24.00	20.00	-	-	5.00	14.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	16.00	-	8.00	-	-	-	Completed	1161.73	Completed	
7	KODERMA NAGAR PANCHAYAT	11.00	10.00	10.00	-	-	1.50	6.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	6.00	-	3.00	-	-	-	Completed	-	Completed (In Cluster with Jhumritilaya SWM Project)	
8	KHUNTI NAGAR PANCHAYAT	18.00	16.00	10.00	5.00	-	-	10.00	-	-	Compost : Agriculture RDF : Recyclers	-	9.00	-	6.00	-	-	-	Completed	695.91	Completed	
9	MIHIJHAM NAGAR PARISHAD	18.00	17.00	-	-	6.00	3.00	-	3.00	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	11.00	-	6.00	-	-	-	Completed	552.37	Completed	
10	PAKUR NAGAR PARISHAD	24.00	24.00	15.00	-	-	7.00	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	13.00	-	7.00	-	-	-	Completed	745.05	Completed	
11	RANCHI MUNICIPAL CORPORATION	600.00	593.00	-	150.00	240.00	-	140.00	40.00	-	Compost : Agriculture RDF : Recyclers	-	240.00	30.00	175.00	-	-	-	-	-	Completed (Under CSR-Gail)	

Sl. No.	(i) Name of ULB	(ii) Waste generation (In TPD) ULB-wise	(iii) waste collection ULB wise (In TPD)	(iv) Method of Treatment in the ULB (In TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste									
				a) Organic material (Wet Waste)			b) Inerts	c) DRY / RDF				d) Other	Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used In Cement Units	Land Fill Sites	Other uses of Inerts	Time line	Budget outlay (In Lakhs)	Proposal						
				Compost Plant	Bio-methanation	Pit Composting / Windrow		MRF Plant	Through Recyclers	Energy Plants (Waste to Energy Plants)													Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used In Cement Units	Land Fill Sites	Other uses of Inerts
12	CHAIBASA NAGAR PARISHAD	20.00	14.00	-	-	10.00	-	-	10.50	-	Compost : Agriculture RDF : Recyclers	-	10.00	-	4.00	-	-	-	Dec-25	765.52	Integrated SWM Plant (Capacity 25 TPD) is under construction							
13	CHATRA NAGAR PARISHAD	19.00	16.00	-	-	2.00	-	-	2.00	-	Compost : Agriculture RDF : Recyclers	-	2.00	-	2.00	-	-	-	Dec-25	579.55	Integrated SWM Plant (Capacity 50 TPD) is under construction							
14	CHIRKUNDA NAGAR PARISHAD	18.00	17.00	-	-	11.50	-	-	8.00	-	Compost : Agriculture RDF : Recyclers	-	2.50	-	1.50	-	-	-	Dec-25	571.94	Integrated SWM Plant (Capacity 25 TPD) is under construction							
15	DHANBAD MUNICIPAL CORPORATION	461.00	416.00	-	-	164.00	-	-	80.00	-	Compost : Agriculture RDF : Recyclers	-	157.00	-	86.00	-	-	-	Dec-25	4608	Integrated SWM Plant (Capacity 540 TPD) is under construction							
15	GARHWA NAGAR PARISHAD	17.50	15.00	-	-	1.00	-	-	1.00	-	Compost : Agriculture RDF : Recyclers	-	1.00	-	1.00	-	-	-	Dec-25	717.53	Integrated SWM Plant (Capacity 50 TPD) is under construction							
15	HAZARIBAGH NAGAR NIGAM	67.00	67.00	-	-	16.00	-	-	21.54	-	Compost : Agriculture RDF : Recyclers	-	18.00	-	15.00	-	-	-	Dec-25	1668.8	Integrated SWM Plant (Capacity 95 TPD) is under construction							
18	LATEHAR NAGAR PANCHAYAT	12.00	10.00	-	-	5.50	-	-	5.00	-	Compost : Agriculture RDF : Recyclers	-	6.00	-	4.00	-	-	-	Dec-25	474.92	Integrated SWM Plant (Capacity 15 TPD) is under construction							
19	LOHARDAGA NAGAR PARISHAD	21.00	12.00	-	-	11.00	-	-	5.00	-	Compost : Agriculture RDF : Recyclers	-	7.00	-	4.00	-	-	-	Dec-25	1168.47	Integrated SWM Plant (Capacity 60 TPD) is under construction							
20	MADHUPUR NAGAR PARISHAD	19.00	16.00	-	-	4.00	-	-	2.50	-	Compost : Agriculture RDF : Recyclers	-	4.00	-	2.00	-	-	-	Dec-25	774.16	Integrated SWM Plant (Capacity 25 TPD) is under construction							
21	PHUSRO NAGAR PARISHAD	34.00	22.00	-	-	2.00	-	-	4.00	-	-	-	2	-	4	-	-	-	Dec-25	948.7	Integrated SWM Plant (Capacity 34 TPD) is under construction							
22	SAHIBGANJ NAGAR PARISHAD	24.00	22.00	-	-	6.00	-	-	2.00	-	Compost : Agriculture RDF : Recyclers	-	6.00	-	2.00	-	-	-	Aug-25	1324.52	Integrated SWM Plant (Capacity 50 TPD) is under construction							
23	RAJMAHAL NAGAR PANCHAYAT	7.00	7.00	-	-	2.00	-	-	1.00	-	Compost : Agriculture RDF : Recyclers	-	2.00	-	1.00	-	-	-	Aug-25	--	In Cluster with Sahibganj SWM Project							
24	SIMDEGA NAGAR PARISHAD	19.00	17.00	-	-	3.00	-	-	3.00	-	Compost : Agriculture RDF : Recyclers	-	2.00	-	2.00	-	-	-	Dec-25	634.86	Integrated SWM Plant (Capacity 25 TPD) is under construction							

1525

37

Sl. No.	Name of ULB	Waste generation (in TPD) ULB-wise	waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste		
				a) Organic material (Wet Waste)			Inerts	c) DRY / RDF				Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time line	Budget outlay (in Lakhs)	Proposal
				Compost Plant	Bio-methanation	Pit Composting / Windrow		MRF Plant	Through Recyclers	Other											
25	CHAKRADHARPUR NAGAR PARISHAD	18.00	13.00	-	-	1.00	-	-	1.00	-	Compost : Agriculture RDF : Recyclers	-	1.00	-	1.00	-	-	-	Dec-25	802.94	Concessionaire Appointed for construction of Integrated SWM Plant (Capacity 25 TPD)
26	CHAS MUNICIPAL CORPORATION	62.00	62.00	-	-	16.00	-	-	10.00	-	Compost : Agriculture RDF : Recyclers	-	16.00	-	10.00	-	-	-	Dec-25	1488.32	Concessionaire Appointed for construction of Integrated SWM Plant (Capacity 150 TPD)
27	JAMTARA NAGAR PANCHAYAT	10.00	10.00	-	-	1.50	-	-	4.00	-	RDF : Recyclers	-	1.5	-	1.00	-	-	-	Dec-25	582.16	Concessionaire Appointed for construction of Integrated SWM Plant (Capacity 25 TPD)
28	SARAIKELA NAGAR PANCHAYAT	5.00	4.00	-	-	4.80	-	-	3.00	-	Compost : Agriculture RDF : Recyclers	-	3.00	-	1.00	-	-	-	Dec-25	451.92	Concessionaire Appointed for construction of Integrated SWM Plant (Capacity 25 TPD)
29	ADITYAPUR MUNICIPAL CORPORATION	49.00	49.00	-	-	9.00	-	-	2.00	-	Compost : Agriculture RDF : Recyclers	-	9.00	-	2.00	-	-	-	Dec-25	5916	Concessionaire Appointed for construction of Integrated SWM Plant for Adityapur Cluster (Capacity 300 TPD)
30	JAMSHEDPUR(NAC)	190.00	190.00	124.00	-	-	-	56.00	-	-	Compost : Agriculture RDF : Recyclers	-	115.00	-	75.00	-	-	-	Dec-25	-	In Cluster with Adityapur SWM Project
31	MANGO NAGAR NIGAM	58.00	39.00	-	-	45.00	-	-	20.00	-	Compost : Agriculture RDF : Recyclers	-	42.00	-	15.00	-	-	-	Dec-25	-	In Cluster with Adityapur SWM Project
32	JUGSALAI NAGAR PARISHAD	16.00	15.00	-	-	12.00	-	-	4.50	-	Compost : Agriculture RDF : Recyclers	-	6.00	-	2.00	-	-	-	Dec-25	-	In Cluster with Adityapur SWM Project
33	KAPALI NAGAR PARISHAD	16.00	15.00	-	-	1.00	-	-	2.50	-	-	-	1	-	2.5	-	-	-	Dec-25	-	In Cluster with Adityapur SWM Project
34	BASUKINATH NAGAR PANCHAYAT	7.50	6.00	-	-	1.00	-	-	1.00	-	Compost : Agriculture RDF : Recyclers	-	1.00	-	1.00	-	-	-	Mar-26	1200.191	Awarded (Construction of 25 TPD Integrated SWM Plant)
35	BISHAMPUR NAGAR PARISHAD	17.50	15.00	-	-	1.00	-	-	2.50	-	-	-	1	-	2.5	-	-	-	Mar-26	872.56	Under Tendering (Construction of 50 TPD Integrated SWM Plant)

1526

SL No.	(i) Name of ULB	(ii) Waste generation (in TPD) ULB-wise	(iii) waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste			
				a) Organic material (Wet Waste)			b) Inerts	c) DRY / RDF				d) Other	Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time line	Budget outlay (In Lakhs)	Proposal
				Compost Plant	Bio-methanation	Pit Composting / Windrow		MRF Plant	Through Recyclers	Other												
36	DUMKA NAGAR PARISHAD	19.00	18.00	-	-	2.50	-	-	3.50	-	-	-	2.5	-	3.5	-	-	Mar-26	1117.57	Awarded (Construction of 30 TPD Integrated SWM Plant)		
37	GUMLA NAGAR PARISHAD	18.00	18.00	-	-	4.50	-	-	4.50	-	Compost : Agriculture RDF : Recyclers	-	2.00	-	4.00	-	-	Mar-26	767.46	Awarded (Construction of 30 TPD Integrated SWM Plant)		
38	MAJHION NAGAR PANCHAYAT	11.00	10.00	-	-	1.50	-	-	2.00	-	-	-	1.5	-	2	-	-	Mar-26	702.76	Under Tendering (Construction of 15 TPD Integrated SWM Plant)		
39	MEDININAGAR NAGAR NIGAM	71.00	60.00	-	-	3.00	-	-	2.00	-	-	-	3.00	-	2.00	-	-	Mar-26	1273.66	Awarded (Construction of 100 TPD Integrated SWM Plant)		
40	NAGAR UTTARI NAGAR PANCHAYAT	12.00	8.00	-	-	1.00	-	-	2.00	-	-	-	1	-	2	-	-	Mar-26	802.48	Under Tendering (Construction of 25 TPD Integrated SWM Plant)		
41	RAMGARH NAGAR PARISHAD	45.00	32.00	-	-	12.00	-	-	6.20	-	Compost : Agriculture RDF : Recyclers	-	1.00	-	6.00	-	-	Mar-26	1936.37	Awarded (Construction of 200 TPD Integrated SWM Plant)		
42	BADAKI SURIYA NAGAR PANCHAYAT	7.00	7.00	-	-	-	-	-	1.50	-	-	-	-	-	1.5	-	-	Jun-26	-	DPR Under Preparation		
43	BARHARWA NAGAR PANCHAYAT	9.00	9.00	-	-	-	-	-	1.50	-	-	-	-	-	1.5	-	-	Jun-26	-	DPR Under Preparation		
44	CHHATTARPUR NAGAR PANCHAYAT	13.00	13.00	-	-	-	-	-	1.50	-	-	-	-	-	1.5	-	-	Jun-26	-	DPR Under Preparation		
45	DHANWAR NAGAR PANCHAYAT	10.00	9.00	-	-	-	-	-	1.50	-	-	-	-	-	1.5	-	-	Jun-26	-	DPR Under Preparation		
46	DOMCHANCH NAGAR PANCHAYAT	10.00	9.00	-	-	-	-	-	1.50	-	-	-	-	-	1.5	-	-	Jun-26	-	DPR Under Preparation		
47	HARIHARGANJ NAGAR PANCHAYAT	10.00	10.00	-	-	-	-	-	1.50	-	-	-	-	-	1.5	-	-	Jun-26	-	DPR Under Preparation		
48	HUSSAINABAD NAGAR PANCHAYAT	10.00	10.00	-	-	1.00	-	-	2.00	-	-	-	1	-	2	-	-	Jun-26	-	DPR Under Preparation		
49	MAHAGAMA NAGAR PANCHAYAT	13.00	12.00	-	-	-	-	-	1.50	-	-	-	-	-	1.5	-	-	Jun-26	-	DPR Under Preparation		
Total		2,357	2,177	341	178	602	60	346	272	-	-	-	826	47	552	-	33	-	-	-		

(C) Daily Liquid Waste (Sewerage) generation & treatment details :-

Sl. No.	(i) Name of ULB	(ii) Sewerage Generation ULB wise population (MLD) (as per 2023) when 135 LPCD provided	(iii) Sewerage Generation quantity	(iv) Details of Treatment of Sewage (ULB wise)							(v) Details of disposal of untreated Sewage (in MLD) District/ULB Wise					(vi) Action plan to treat untreated sewage (ULB wise)		(vii) Action Taken against the defaulting authority				
				Urban Areas	By (STP MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a) Final destination of discharge of untreated sewage		(b) If (a) above is let out in its quality			Time lines	Budget outlay (Cr.)	Provisioned	EC imposed	Show Cause Notice Issued	Closure notice issued	Other action taken
											Wet land	Pond	River	Sea	Other water body							
1	Adityapur Municipal Corporation	23.88	14.15	-	-	-	-	-	-	-	-	-	-	-	36 MLD STP (under construction) Dec, 2025	199.68						
2	Barharwa Nagar Parishad	3.31	1.96	-	-	-	-	-	NA	NA	NA	NA	NA	NA	FSTP proposes (Under Land Identification)	3	3	-	-	-	-	
3	Barki Saraiya Nagar Panchayat	2.59	1.54	-	-	-	-	-	NA	NA	NA	NA	NA	NA	0.007 MLD FSTP (under tender stage)	3.45	3.45	-	-	-	-	
4	Basukinath Nagar Panchayat	2.35	1.39	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.007 MLD FSTP Proposed (under RFP preparation) ii. Proposed 2 MLD STP (under DPR Stage)	6.29	6.29	-	-	-	-	
5	Bishrampur Nagar Panchayat	5.88	3.48	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.015 MLD FSTP (Under Land Identification) ii. Proposed 4 MLD STP (under DPR Stage)	11.73	11.73	-	-	-	-	
6	Bundu Nagar Panchayat	2.88	1.71	-	-	-	-	-	0.006 (FSTP)	NA	NA	NA	NA	NA	Proposed 2 MLD STP (under DPR Stage)	3.90	3.90	-	-	-	-	
7	Chaibasa Nagar Parishad	6.09	3.61	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 7 MLD STP (under DPR Stage)	14.28	14.28	-	-	-	-	
8	Chakradharpur Nagar Parishad	7.74	4.59	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 6 MLD STP (under RFP preparation)	11.62	11.62	-	-	-	-	
9	Chakulia Nagar panchayat	2.23	1.32	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (under construction) Oct, 2025 ii. Proposed 2 MLD STP (under DPR Stage)	4.81	4.81	-	-	-	-	
10	Chas Municipal Corporation	21.49	12.73	-	-	-	-	-	-	-	-	-	-	-	0.089 MLD STP (Work awarded) March, 2026	9.13	9.13					
11	Chatra Nagar Parishad	6.85	4.06	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.018 MLD FSTP (under construction), Dec. 2025 ii. Proposed 5 MLD STP (under DPR Stage)	14.56	14.56	-	-	-	-	
12	Chhatrapur Nagar Panchayat	3.90	2.31	-	-	-	-	-	NA	NA	NA	NA	NA	NA	0.01 MLD FSTP under tender stage	3.75	3.75	-	-	-	-	
13	Chirkunda Nagar Panchayat	6.23	3.69	-	-	-	-	-	0.012 (FSTP)	NA	NA	NA	NA	NA	Proposed 5 MLD STP (under DPR Stage)	8.44	8.44	-	-	-	-	
14	Deoghar Municipal Corporation	27.82	16.49	-	-	-	-	-	-	-	-	-	-	-	0.101 MLD STP under O&M	10.93	1510.93					
15	Dhanbad Municipal Corporation	159.22	94.35	-	-	-	-	-	NA	NA	NA	NA	NA	NA	192 MLD STP (Awarded)	2917.86	2059					
16	Dhanwar Nagar Panchayat	2.10	1.24	-	-	-	-	-	NA	NA	NA	NA	NA	NA	0.006 MLD FSTP (Under Land Identification)	2.81	2.81	-	-	-	-	
17	Domchanch Nagar Panchayat	3.36	1.99	-	-	-	-	-	NA	NA	NA	NA	NA	NA	0.009 MLD FSTP (under tender stage)	3.78	3.78	-	-	-	-	
18	Dumka Nagar Parishad	6.52	3.86	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 5 MLD STP (under DPR Stage)	8.82	8.82	-	-	-	-	
19	Garhwa Nagar Parishad	6.31	3.74	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.02 MLD FSTP (under tender stage) ii. Proposed 5 MLD STP (under DPR Stage)	12.63	12.63	-	-	-	-	

1528

40

1529

41

Sl. No.	Name of ULB	Sewerage Generation ULB wise population (MLD) (as per 2023) when 135 LPCD provided	Sewerage Generation quantity	Details of Treatment of Sewage (ULB wise)						Details of Disposal of untreated Sewage (in MLD) District/ULB Wise						Action plan to treat untreated sewage (ULB wise)	Action Taken against the defaulting authority					
				Urban Areas	By (STP MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a)		(b)				Provisioned	EC imposed	Show Cause Notice Issued	Closure notice issued	Other action taken	
											Final destination of discharge of untreated sewage	Wet land	If (a) above is let out in its quality									
													Pond	River	Sea							Other water body
20	Giridih Municipal Corporation	24.88	14.74	0.052	MBBR Technology	Chlorination	BOD (mg/L): 09 COD (mg/L): 46 pH (mg/L): 7.4 Total Suspend Solids (mg/L): 10	0.025	-	-	-	-	-	-	0.052 MLD Septage Treatment Plant, Project Completed	7.04						
21	Godda Nagar Panchayat	6.64	3.93	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.026 MLD FSTP Proposed (under RFP preparation) ii. Proposed '5 MLD STP (under DPR Stage)	16.54	16.54	-	-	-	-	
22	Gumla Nagar Parishad	7.02	4.16	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.008 MLD FSTP (under trial run) June 2025 ii. Proposed '5 MLD STP (under DPR Stage)	13.18	13.18	-	-	-	-	
23	Hariharganj Nagar Panchayat	3.90	2.31	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	Proposed 0.004 MLD FSTP	2.55	2.55					
24	Hazaribagh Municipal Corporation	27.05	16.03	-	-	-	-	-	-	-	-	-	-	-	0.064 MLD STP (under Construction) Dec, 2025	8.05						
25	Hussainabad Nagar Panchayat	4.01	2.37	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.014 MLD FSTP (under tendering stage) ii. Proposed '3 MLD STP (under DPR Stage)	8.41	8.41	-	-	-	-	
26	Jamshedpur NAC	92.78	54.98	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	Proposed 4 STP of 1.2 MLD @ 7.02 cr, 0.2 MLD @ 0.27 cr, 44 MLD @ 80.04 cr & 0.05 MLD @ 2.83 cr 0.05 MLD FSTP (Under DPR Stage)	90.16	90.16					
27	Jamtara Nagar Parishad	4.03	2.39	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	Proposed '3 MLD STP (under DPR Stage) Proposed FSTP (under DPR Stage)	5.41	5.41	-	-	-	-	
28	Jhumritilaiya Nagar Parishad	12.04	7.13	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.03 MLD FSTP (under tendering stage) ii. Proposed '9 MLD STP (under DPR Stage)	24.34	24.34	-	-	-	-	
29	Jugsalai nagar Parishad	6.80	4.03	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	Proposed '5 MLD STP (under DPR Stage) Proposed FSTP (Under DPR preparation)	9.19	9.19	-	-	-	-	
30	Kapali Nagar Parishad	4.98	2.95	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	Proposed FSTP (under DPR Stage)	3	3	-	-	-	-	
31	Khunti Nagar Panchayat	3.37	2.00	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.013 MLD FSTP (Under tendering stage) ii. Proposed '3 MLD STP (under DPR Stage)	10.61	10.61	-	-	-	-	
32	Koderma Nagar Panchayat	5.92	3.51	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	Proposed '3 MLD STP (under DPR Stage) Proposed 0.03 MLD Cluster FSTP with Jhumri Telaiya (Under tendering stage)	4.53	4.53	-	-	-	-	

1530

42

Sl. No.	Name of ULB	Sewerage Generation ULB wise population (MLD) (as per 2023) when 135 LPCD provided	Sewerage Generation quantity	Details of Treatment of Sewage (ULB wise)						Details of Disposal of untreated Sewage (in MLD) District/ULB Wise						Action plan to treat untreated sewage (ULB wise)	Provisioned	Action Taken against the defaulting authority						
				Urban Areas	By (STP MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a)		(b)					Time lines	Budget outlay (Cr.)	EC imposed	Show Cause Notice Issued	Closure notice issued	Other action taken	
											Final destination of discharge of untreated sewage		If (a) above is let out in its quality											
											Wet land	Pond	River	Sea	Other water body									
33	Latehar Nagar Panchayat	3.70	2.19	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.01 MLD FSTP (under tender stage) ii. Proposed '3 MLD STP (under DPR Stage)	9.28	9.28	-	-	-	-		
34	Lohardaga Nagar Panchayat	7.86	4.66	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.03 MLD FSTP (work awarded) ii. Proposed '6 MLD STP (under DPR Stage)	16.9	16.9	-	-	-	-		
35	Madhupur Nagar Parishad	7.57	4.48	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.021 MLD FSTP Proposed (under RFP preparation) ii. Proposed '6 MLD STP (under DPR Stage)	17.71	17.71	-	-	-	-		
36	Mahagama Nagar Panchayat	4.16	2.47	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	0.004 MLD FSTP (under tender stage)	2.91	2.91	-	-	-	-		
37	Mango Municipal Corporation	2.51	1.49	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (work awarded) ii. Proposed 3 STP of 24.8 MLD	74.56	74.56	-	-	-	-		
38	Manjhiaon Nagar Panchayat	30.65	18.17	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (work awarded) ii. Proposed '2 MLD STP (under DPR Stage)	5.25	5.25	-	-	-	-		
39	Medininagar Municipal Corporation	21.77	12.90	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA		1500	1500	-	-	-	-		
40	Mihijham Nagar Panchayat	5.54	3.28	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	Proposed '4 MLD STP (under DPR Stage) Proposed Cluster FSTP with Jamtara (under DPR Stage)	7.43	7.43	-	-	-	-		
41	Pakur Nagar Parishad	6.28	3.72	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. .02 MLD FSTP Proposed (under RFP preparation) ii. Proposed '5 MLD STP (under DPR Stage)	15.18	15.18	-	-	-	-		
42	Phusro Nagar Parishad	12.21	7.24	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	14 MLD STP (under Construction) September, 2025	68.75	68.75	-	-	-	-		
43	Rajmahal Nagar Panchayat	3.08	1.00	3.5	SBR	Chlorination	pH- 7.12 BOD - 3 COD - 48 TSS - 16 FC- <1.8	1	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
44	Ramgarh Nagar Parishad	16.97	10.05	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	40 MLD STP (under Construction) March, 2026	1310.11	1000	-	-	-	-		
				10	Pythorid Technology	Chlorination	BOD (mg/L): 19.5 COD (mg/L): 232.6 pH (mg/L): 7.84 Total Suspend Solids (mg/L): 89	10	-	-	-	-	-	-	-	10 MLD STP (Project Completed)	80							

1531

43

Sl. No.	Name of ULB	Sewerage Generation ULB wise population (MLD) (as per 2023) when 135 LPCD provided	Sewage Generation quantity	Details of Treatment of Sewage (ULB wise)						Details of disposal of untreated Sewage (in MLD) District/ULB Wise						Action plan to treat untreated sewage (ULB wise)	Action Taken against the defaulting authority							
				Urban Areas	By (STP MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a)		(b)				Time lines	Budget outlay (Cr.)	Provisioned	EC imposed	Show Cause Notice Issued	Closure notice issued	Other action taken	
											Final destination of discharge of untreated sewage		If (a) above is let out in its quality											
											Wet land		Pond	River	Sea									Other water body
45	Ranchi Municipal Corporation	147.03	87.13	16	SBR Technology	Chlorination	As per CPHEEO manual (not operational)	14.4 (proposed)	-	-	-	-	-	-	16 MLD STP (Project completed but not yet operational)									
				3	MBBR Technology	Chlorination	BOD (mg/L): 8.52 COD (mg/L): 45 pH (mg/L): 7.31 Total Suspended Solids (mg/L): 9.01	2.3	-	-	-	-	-	-	3 MLD STP (Project Operational)	8								
				-	-	-	-	-	-	-	-	-	-	-	-	37 MLD STP (under construction) Dec, 2025	301							
				-	-	-	-	-	-	-	-	-	-	-	-	265 MLD STP (under DPR preparation stage)	2500	2500						
46	Sahibganj Nagar Parishad	12.08	7.16	12	SBR	Chlorination	pH- 7.39 BOD - 3 COD - 38 TSS - 8 FC- <1.8	6	NA	NA	NA	NA	NA	NA	NA	350	NA	NA	NA	NA				
47	Saraikeela Nagar Panchayat	1.95	1.16	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 1 MLD STP (under DPR Stage) Proposed FSTP (under DPR Stage)	2.20	2.20	-	-	-	-			
48	Shri Banshidhar Nagar Panchayat	4.48	2.66	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (under tendering Stage) ii. Proposed 3 MLD STP (under DPR Stage)	8.29	8.29	-	-	-	-			
49	Simdega Nagar Parishad	5.88	3.49	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (under construction) Dec, 2025 ii. Proposed 4 MLD STP (under DPR Stage)	10.48	10.48	-	-	-	-			
Total		798	472	44.55											9392.53	9469.79								

ANNEXURE:2

44

झारखण्ड सरकार
ग्रामीण विकास विभाग।

पत्रांक -13-021/योजना/2023/ग्रा०वि० (N) 399(अनु०) राँची, दिनांक 26/03/2025

प्रेषक,

अवध नारायण प्रसाद,
सरकार के अपर सचिव।

सेवा में,

सुश्री/श्रीमती नमिता कुमारी,
संयुक्त सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग।
झारखण्ड, राँची।Shri. Rajeev Lochan Bakshi,
Member Secretary,
Jharkhand State Pollution Control Board,
Dhurwa, Ranchi.विषय :- माननीय NGT, नई दिल्ली में दायर वाद O.A. No. - 606/2018 में
दिनांक 18.05.2023 के पारित आदेश के अनुपालन में Six
Monthly Progress Report दाखिल करने के संबंध में।

प्रसंग :- विभागीय पत्रांक - 959(अनु०) दिनांक 11.03.2025

महाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में मनरेगा
अन्तर्गत Solid Waste Management and Liquid Waste Management संबंधी योजनाओं से
संबंधित प्रतिवेदन इस पत्र के साथ संलग्न कर उपलब्ध कराई जा रही है।

अनुलग्नक - यथावत्।

विश्वासभजन

सरकार के अपर सचिव।

ज्ञापक - 13-021/योजना/2023/ग्रा०वि० (N) 399 राँची, दिनांक 26/03/2025
प्रतिलिपि - संयुक्त सचिव, ग्रामीण विकास विभाग, झारखण्ड, राँची को उनके पत्रांक
- 959(अनु०) दिनांक 11.03.2025 के आलोक में सूचनार्थ प्रेषित।

सरकार के अपर सचिव।

1533

45

ज्ञापांक - 13-021/योजना/2023/ग्रा०वि०(N) 399

राँची, दिनांक 26/03/2025

प्रतिलिपि - मनरेगा आयुक्त कोषांग, ग्रामीण विकास विभाग, झारखण्ड, राँची को
सूचनार्थ प्रेषित।


सरकार के अपर सचिव।
26-03-2025

1534

584

46

Progress on Solid liquid Waste Management (MGNREGA)

Row Labels	Aug-24				24.3.2025				Progress on Taken up	Progress on Exp. (Lakh)
	On-going	Completed	Takenup	Total Exp. (Lakh)	On-going	Completed	Takenup	Total Exp. (Lakh)		
Constr of NADEP Compost structure for Community	81	10	91	0	66	25	91	0.64	0	0.64
Constr of NADEP Compost structure for Individual	9451	1687	11138	123.59	7930	4891	12821	187.91	1683	64.32
Constr of Vermi Compost structure for Community	29	4	33	0	12	24	36	0.01	3	0.01
Constr of Vermi Compost structure for Individual	6206	1242	7448	110.33	6080	3099	9179	191.87	1731	81.54
Construction of NADEP Compost structure for Groups	0	2	2	0	0	2	2	0	0	0
Construction of Soak Pit for Community	4992	1380	6372	11.26	2599	4487	7086	14.34	714	3.08
Construction of Soak Pit for Individual	1313	247	1560	17.19	2127	512	2639	34.62	1079	17.43
NADEP Composting	70	18	88	0	51	108	159	0.2	71	0.2
Soak Pits	10	5	15	0.01	8	92	100	0.01	85	0
Vermi Composting	67	26	93	0.16	39	192	231	0.2	138	0.04
Grand Total	22219	4621	26840	262.54	18912	13432	32344	429.8	5504	167.26

Sheela
27/8/2025

A

ANNEXURE:3 1535

Annex-3

47

कार्यालय, निदेशक
स्वच्छ भारत मिशन (ग्रामीण)

पेयजल एवं स्वच्छता विभाग, झारखण्ड, राँची

डोमरा बाजार पानी टंकी परिसर, प्रथम तल, डोमरा, राँची 834002 दूरभाष नं. 0651-2482378 email-sbmjhar@gmail.com

पत्र संख्या: SBM(G)/NGT 385 / 2024 - 244

दिनांक 05/03/2025

प्रेषक,

निदेशक, SBM(G)
पेयजल एवं स्वच्छता विभाग,
झारखण्ड, राँची।

सेवा में,

नमिता कुमारी,
सरकार के संयुक्त सचिव,
वन पर्यावरण एवं जलवायु विभाग,
झारखण्ड, राँची।

विषय:— स्वच्छ भारत मिशन (ग्रामीण) चरण-॥ अंतर्गत प्रगति प्रतिवेदन के संबंध में।

प्रसंग:— पत्रांक-863, दिनांक 05.03.2025

महाशय,

उपर्युक्त विषयक एवं प्रसांगिक पत्र के संबंध में कहना है कि स्वच्छ भारत मिशन (ग्रामीण) चरण-॥ अंतर्गत ग्राम स्तर पर ठोस एवं तरल कचरा प्रबंधन के तहत किये गये कार्यों की अद्यतन प्रतिवेदन इस पत्र के साथ उपलब्ध कराया जा रहा है।

अनुलग्नक-यथोपरि।

विश्वासभाजन



निदेशक, SBM(G)
पेयजल एवं स्वच्छता विभाग

स्वच्छ भारत मिशन (ग्रामीण)
पेयजल एवं स्वच्छता विभाग-झारखण्ड

SBM(G) Phase-II अंतर्गत मुख्यतः 7 प्रकार के गतिविधियाँ निर्धारित है जिसकी अद्यतन प्रतिवेदन (माह अगस्त, 2024 से माह फरवरी, 2025 तक) निम्नवत है :-

1. खुले में शौच मुक्त की स्थायित्वता -

इसके अंतर्गत सभी जिलों में शौचालयों के नियमित उपयोग, रख-रखाव, मरम्मत हेतु वृहत रूपी IEC गतिविधियाँ आयोजित की जा रही है। इसके साथ ही एक गडढे वाले शौचालयों को दो गडढों में परिवर्तित तथा सेप्टिक टैंक वाले शौचालयों के साथ सोखता गडढा का निर्माण करने हेतु लाभुकों को प्रेरित किया जा रहा है। साथ ही ग्राम स्तर पर छुटे हुए लाभुकों को चिन्हित कर उनके घरों में शौचालय का निर्माण कराया जा रहा है। वर्तमान तिथि तक निर्मित शौचालयों की संख्या निम्नवत है :-

कुल निर्मित शौचालय SBM(G) Phase-I (Year 2014-2019)	42,13,773
कुल निर्मित शौचालय SBM(G) Phase-II (Year 2020-2025)	15,963

सामुदायिक स्वच्छता परिसर -

निर्मित सामुदायिक स्वच्छता परिसर की संख्या	40
--	----

2. टोस कचरा प्रबंधन -

टोस कचरा प्रबंधन के तहत गांव स्तर पर खाद गडढे, नाडेप, वर्मी कम्पोस्ट पीट का निर्माण कराया जा रहा है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहें हैं।

विवरण	संरचना	संख्या	अभ्युक्ति
सामुदायिक स्तर पर निर्मित संरचना	कम्पोस्ट पीट / नाडेप	3,169	SBM(G), 15वें वित्त आयोग निधि-पंचायती राज एवं मनरेगा-ग्रामीण विकास विभाग के अभिसरण के आधार पर।
व्यक्तिगत स्तर पर निर्मित संरचना	कम्पोस्ट पीट	9,669	मनरेगा-ग्रामीण विकास विभाग

3. तरल कचरा प्रबंधन -

तरल कचरा प्रबंधन के तहत गांव स्तर पर सोखता गड्ढा, किचन गार्डन का निर्माण कराया जा रहा है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहे हैं।

विवरण	संरचना	संख्या	अभ्युक्ति
सामुदायिक स्तर पर निर्मित संरचना	सोक पीट/लीच पीट	5,370	SBM(G), 15वें वित्त आयोग निधि-पंचायती राज एवं मनरेगा-ग्रामीण विकास विभाग के अभिसरण के आधार पर।
व्यक्तिगत स्तर पर निर्मित संरचना	लीच पीट	01	मनरेगा-ग्रामीण विकास विभाग
	सोक पीट	06	
	कीचन गार्डन	15	

4. प्लास्टिक कचरा प्रबंधन -

इसके तहत ग्राम स्तर पर एकल प्लास्टिक के उपयोग को समाप्त करने हेतु व्यापक स्तर पर जन-जागरूकता चलाया जा रहा है। इसके साथ ही ग्राम स्तर पर प्लास्टिक संग्रह केन्द्र बनाये जा रहे हैं, जहाँ पर प्लास्टिक का संग्रह, अलग-अलग यथा पृथक्कीकरण करने का कार्य किया जा रहा है। इसके साथ ही कुछ जगहों पर प्लास्टिक कचरा के Treatment उपरांत Reuse करने की योजना बनायी जा रही है। इस हेतु SBM(G) अंतर्गत प्रत्येक प्रखण्ड स्तर पर 16 लाख रुपये व्यय किये जाने का प्रावधान है।

प्लास्टिक कचरा प्रबंधन ईकाई (प्रस्तावित)	68
प्लास्टिक कचरा प्रबंधन ईकाई (सिविल कार्य निर्माण पूर्ण)	03

5. गोबरधन योजना -

गोबरधन योजना अंतर्गत ग्राम स्तर पर लोगों को गोबर के महत्त्व को बताने का कार्य तथा गोबर से गोबर गैस तैयार करने का कार्य किया जायेगा। इस प्रकार गोबर का उपयोग ईंधन के रूप में तथा उसकी Slurry का उपयोग खेतों में खाद के रूप में उपयोग किया जायेगा।

इस हेतु SBM(G) अंतर्गत प्रत्येक जिला स्तर पर 50 लाख रुपये व्यय किये जाने का प्रावधान है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहे हैं।

कुल निर्मित गोबर गैस प्लांट (निर्माणाधीन)	08
कुल निर्मित गोबर गैस प्लांट (कार्यात्मक)	32

6. मलीय कचरा प्रबंधन (FSM) –

इसके तहत ग्राम स्तर पर सेप्टिक टैंक एवं अन्य शौचालयों से निकलने वाले मल का सुरक्षित प्रबंधन किया जाना है।

इसके अंतर्गत नगर विकास विभाग एवं आवास विभाग के माध्यम से नगर निकाय क्षेत्रों में FSTP (Faecal Sludge Treatment Plant) तैयार किया जा रहा है, जिसमें सेप्टिक टैंक के गड़ढ़े भरने के बाद मल का उठाव कर FSTP में डाला जायेगा तथा वहाँ मल एवं पानी का Treatment किया जायेगा। जिसके उपरांत मल एवं पानी को अलग-अलग कर उसे Reuse यथा मल को खाद के रूप में तथा बेकार पानी को खेतों में सिंचाई, भवन निर्माण, वृक्षारोपन इत्यादि कार्यों हेतु उपयोग किया जायेगा।

मलीय कचरा प्रबंधन हेतु अभिसरण के आधार पर नगर विकास विभाग एवं आवास विभाग के माध्यम से नगर निकाय क्षेत्रों में निर्मित FSTP (Faecal Sludge Treatment Plant) से गांव को Linkage किया जायेगा। इसके साथ ही ग्रामीण स्तर पर भी FSTP (Faecal Sludge Treatment Plant) के निर्माण पर कार्य करने की योजना है।

निर्माणाधीन FSTP (URBAN)	कुल 4	गुमला, सिमडेगा, देवघर एवं हजारीबाग
स्वच्छ भारत मिशन (ग्रामीण) अंतर्गत प्रस्तावित FSTP		कुल 24

7. माहवारी स्वच्छता प्रबंधन (MHM) –

इसके तहत महिलाओं/किशोरियों में माहवारी स्वच्छता पर जागरूक करना है। इस प्रकार महिलायें माहवारी स्वच्छता पर स्वयं को जागरूक कर पायेगी।

SBM(G) अंतर्गत माहवारी स्वच्छता प्रबंधन पर राज्य स्तर अंतर्विभागीय कोर समिति गठित की गई, ताकि राज्य स्तर पर MHM के क्रियान्वयन संबंधी चुनौतियों पर चर्चा कर कार्य किया जाए।

ग्राम स्तर पर सामुदायिक स्थलों पर निर्मित एवं सक्रिय भस्मक यंत्र (Manual Bricks Model + Electric) की संख्या	152
--	-----

ODF Plus Villages with Star Rating

Total Villages	Model (V Star)	Total ODF Plus Village
29,322	7096	26,577
Total Villages	SWM Marked Villages	LWM Marked Villages
29,322	8,878	26,487

पत्र संख्या :- 01 स्था (वि०)-86/2019-758 / पं०

1539

51

झारखण्ड सरकार

पंचायती राज विभाग

द्वितीय तल, एफ०एफ०पी० भवन, धुर्वा, राँची-834004

e-mail : panchayat-jhr@nic.in, panchayat.jhr@gmail.com

5 BB9LI F9.(

प्रेषक,

शैलेश कुमार,
उप निदेशक।

सेवा में,

अत्यावश्यक
ई-मेल/फैक्ससंयुक्त सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,
झारखण्ड, राँची।

राँची, दिनांक :- 25.3.25

विषय :-

माननीय NGT, New Delhi में दायर वाद संख्या- 606/2018 में दिनांक 18.05.2023 के पारित आदेश के अनुपालन में Six Monthly Progress Report दाखिल किए जाने के संबंध में।

प्रसंग :-

भवदीय पत्रांक 983 दिनांक 18.03.2025

महाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के क्रम में सूचित करना है कि राज्य के त्रिस्तरीय पंचायती राज संस्थाओं द्वारा 15वें वित्त आयोग अनुदान मद में आबद्ध निधि के रूप में प्राप्त राशि का व्यय स्वच्छता एवं जल प्रबंधन योजनाओं में किया जा रहा है। उक्त कार्य हेतु नाली, सोकपीट, नाडेप पीट, सामुदायिक शौचालय, कम्पोस्ट पीट जैसी योजनाएँ क्रियान्वित की जाती हैं। योजनाओं का चयन एवं क्रियान्वयन पंचायतों द्वारा 15वें वित्त आयोग की राशि के व्यय हेतु निर्गत दिशा निदेश के आलोक में किया जाता है।

वित्तीय वर्ष 2024-25 में आबद्ध अनुदान मद की राशि से क्रियान्वित स्वच्छता संबंधी गतिविधियों की विवरणी निम्नवत है :-

निधि का स्रोत :- 15वाँ वित्त आयोग अनुदान आबद्ध मद

क्रमांक	अपशिष्ट की श्रेणी	राशि
1	2	3
1	तरल कचड़ा (Liquid Waste)	2,15,41,43,000
2	ठोस कचड़ा (Solid Waste)	1,99,35,15,000

विश्वासभाजन


उप निदेशक,
पंचायत राज, झारखण्ड।